

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5668 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Arvind Kr. Choudhary, Advocate  
For the Respondents :Mr. Shivam Singh, Advocate  
Mr. Sadab bin Haque, Advocate  
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**07/ 07.09.2021** Heard through V.C.

2. At the request of learned counsel for the petitioner,  
put up this case on **30.09.2021**.

**(Deepak Roshan, J.)**

Pramanik/